

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24061/2003

(From the judgement and order dated 10/12/2001 in CWP No.3302/1999 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA AND ORS. Petitioner(s)

VERSUS

INDER SINGH SHEOKAND AND ORS. Respondent(s)

(Office Report on Default)

Date: 19/10/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. Harikesh Singh,Adv.
Mr. T.V. George,Adv.

For Respondent(s) Dr. Ramesh K. Haritash,Adv.
Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay in filing process fee and spare copy is condoned.

[Alka Dudeja]
Court Master

[P.S.N. Murthy]
Court Master